

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SECURITY COMPASS CONSULTING & TRAINING SERVICES PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	Security Compass Consulting & Training Services Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	21 December 2010
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies - Delhi
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900DL2010FTC358109
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Shop No. 216/9, Bhikaji Cama Place New Delhi 110066
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	06 April 2023
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : Dhanshyam Patel Address : 322, Zest Business Spaces, MG Road, Ghatkopar East, Mumbai 400 077 Email - liq.scctspl@gmail.com / dpatel@ckpatel.com Phone - 022-25083300 Reg No. - IBBI/PA-001/IP-P01373/2018-19/12155
8	LAST DATE FOR SUBMISSION OF CLAIMS	06 May 2023

Notice is hereby given that the Security Compass Consulting & Training Services Private Limited has commenced voluntary liquidation on 6th April 2023.

The stakeholders of Security Compass Consulting & Training Services Private Limited are hereby called upon to submit a proof of their claims, on or before 6th May 2023, to the liquidator at the address mentioned against item 7.

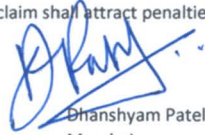
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:

Place:

Date:


Dhanshyam Patel

Mumbai

08 April 2023

